12 Noon

MR. CHAIRMAN: Question Hour is over.

MR. CHAIRMAN: Question Hour is over ...(Interruptions)... Question Hour is over ...(Interruptions)...

DR. ALLADI P. RAJKUMAR (Andhra Pradesh): Sir, I have an important point to make. .. (*Interruptions*)... I have a point on this question ...(*Interruptions*)...\ am extremely sorry ... (*Interruptions*)...\ With due respect, I submit ...(*Interruptions*)...

MR. CHAIRMAN: You can give a notice on this for half-an-hour discussion ... (*Interruptions*). ..I will allow ...(*Interruptions*)... Hon. Members, I have received a message of 2nd May,2000(*Interruptions*)... Please, President's Message ...(*Interruptions*)... Please, President's Message ... (*Interruptions*)...

MESSAGE FROM THE PRESIDENT IN REPLY TO MOTION OF THANKS

MR. CHAIRMAN: I have to inform hon. Members that the following message has been received from the President:

"I have received with great satisfaction the expression of thanks by the Members of the Rajya Sabha for the Address I delivered to both the Houses of Parliament assembled together on the 23rd February, 2000."

Re. DEMAND FOR MAKING A STATEMENT REGARDING THE SITUATION IN SRI LANKA

SHRI. S. VIDUTHALAI VIRUMBI (Tamil Nadu): Sir, the Parliament is in Session. What is happening in Sri Lanka is not being informed to the House properly. We have been kept in the dark ...(Interruptions)... We have not been informed properly

SHRI P.N. SIVA (Tamil Nadu): We have given a notice on this to make a Special Mention.

MR. CHAIRMAN: Let him say something ...(Interruptions)...

SHRI S. VIDUTHALAI VIRUMBI: We are kept in the dark..(*Interruptions*)... There is a Special Mention.. (*Interruptions*)... We have not been informed anything. Sir, two Members from our own party are Ministers in the Cabinet. The Government, at least, could have informed them. The Government did not inform even our Ministers. Let them not consult us. But, at least, they should inform our Ministers as to what is happening in Sri Lanka ...(*Interruptions*)...

MR. CHAIRMAN: Mr. Rajagopal ... (*Interruptions*)... The Leader of the House ... (*Interruptions*)... Let him say something ... (*Interruptions*)...

SHRI C.P. THIRUNAVUKKARASU (Pondicherry): Sir, the hon. Prime Minister is here. He can say something ...(Interruptions)...

MR. CHAIRMAN: Let the Leader of the House say something \dots (Interruptions)...

THE LEADER OF THE HOUSE (SHRI JASWANT SINGH): I am mindful of the sensitivity and views of the hon. Members. I wish to assure the hon. Members and all sections of the House that, in this rapidly evolving situation -- until yesterday afternoon, we had various other high-level visits to the country -- it is only yesterday, in the afternoon, we had a detailed discussion about the evolving situation in Sri Lanka. I have already sent a request to you, Sir, as I had sent to the hon. Speaker of the other House, for making a statement with your consent in this House. And, when a statement is made, the whole House will have an opportunity to seek whatever clarifications the Members want. My friend, I wish to assure you that 1 have been in touch with Mr. Maran personally and he is sitting with me separately. The time that has elapsed is between late last night and this morning. I am, certainly, at fault that between late last night and this morning I have not been able to consult. But, I am correcting that fault. Today itself, we are meeting and discussing the whole issue .. (Interruptions)...

MR. CHAIRMAN: At what time are you going to make a statement? ... (*Interruptions*)...

SHRI M. VENKAIAH NAIDU (Karnataka): On priority, the hon. Chairman may give time to this ...(*Interruptions*)...

MR. CHAIRMAN: At what time would you like to make a statement? ... (Interruptions)...

SHRI JASWANT SINGH: We can take it up soon after lunch ... (Interruptions)...

MR. CHAIRMAN: At 2 O' clock ... (Interruptions)...

SHRI JASWANT SINGH: Okay, Sir ...(Interruptions)...

* श्री मोहम्मद आम खान (उत्तर प्रदेश): सभापित महोदय, प्रधानमंत्री जी यहां सदन में मौजूद हैं। मैं उनसे निवेदन करना चाहता हूं कि उत्तर प्रदेश में कानून और व्यवस्था बिल्कुल खत्म हो गई है(व्यवधान)...

MR. CHAIRMAN: No ...(Interruptions)...That is not the issue ... (Interruptions)... No ... (Interruptions)...

DR. ALLADI P. RAJKUMAR (Andhra Pradesh): It is a serious matter. We are anxious to know ...(Interruptions)...

MR. CHAIRMAN: Now, Papers to be laid on the Table of the House.

PAPERS LAID ON THE TABLE

Report of the Comptroller and Auditor General of India upto 31st March 1999 regarding Indian Airlines and Air India Limited.

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (PROF. CHAMANLAL GUPTA): Sir I lay on the Table, under clause (1) of article 151 of Constitution a copy (in English and Hindi) of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 1999 (No. 4 of 2000) - Union Government (Commercial) -Indian Airlines Limited and Air India Limited. [Placed in Library. See No LT-1804/00]

I. Report and Accounts (1998-99) of the Omnibus Industrial Development Corporation of Daman and Diu and Dadra and Nagar Haveli Ltd., Moti Daman and related papers.

^{*} T ransliteration of speech in Persian Script is available in the Hindi Version of the debate